

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 628 OF 2009

BEFORE THE REGISTRAR S.G. SHAH

VIJAY KISHORE PRASAD SINGH & ANR.

Appellant (s)

VERSUS

STATE OF BIHAR & ANR.
(With appln(s) for stay)

Respondent(s)

Date: 30/11/2011 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Rohini Kumar, Adv.
Mr. Ranjan Kumar, Adv.

For Respondent(s)

Mr. Navin Prakash, Adv.
Ms. Shilpi Shah, Adv.
Mr. Gopal Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Parties may file additional documents on or before

13.1.2012.

(S.G. SHAH)
REGISTRAR

rd